	(F	iling under clause ((ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	18763264587.59	2	18763264587.59	69.55	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	4	15125672237	2	2456518513	9.11	0	12669153724	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	39	101973663	33	27340990	0.10	0	74632673	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	17	4371076205	13	4358717829	16.16	0	12358376	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	184	1635560311	179	1371488660	5.08	0	264071651	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		246	39997547003.59	229	26977330579.59	100.00	0	13020216424	0	